

Second Series, No.10

Friday, December 1, 1961  
Agrahayana 9, 1883 (Saka)

# **LOK SABHA DEBATES**

**Fifteenth Session  
(Second Lok Sabha)**



**LOK SABHA SECRETARIAT  
New Delhi**

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## LOK SABHA DEBATES

2547

2548

### LOK SABHA

Friday, December 1, 1961/Agrahayana  
10, 1883 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE

**Mr. Speaker:** I have to inform the House of the sad demise of Lala Achint Ram who passed away last night at New Delhi at the age of sixty-three.

As hon. Members know, he was a sitting Member of this House from Patiala constituency of Punjab. He was a Member also of the Provisional Parliament during the years 1950-52 and of the First Lok Sabha during the period 1952-57.

Lala Achint Ram was a very unassuming and quiet Member. He took active interest in social and constructive work. There was not an occasion when some refugee problem came up before the House in which he did not take interest. He interested himself heart and soul in that work. I understand that he was one of the founder-members of the Servants of the People Society organised by the late Lala Lajpat Rai.

Lala Achint Ram was dedicated to his task. Every inch of his personality

showed that he was serious about the matter which he took up. There was earnestness about him. He would come to me occasionally and tell me, "I take interest only in these matters, won't you allow me to speak?"

I am exceedingly sorry that he has passed away and I am sure this sorrow will be shared by all the Members of the House. We have lost one of our good men. I understand that when he was going in connection with the Bhoodan movement he had an attack, and ever since he has not recovered. He did not attend this Session of Parliament, but he was regular with respect to all the other Sessions of Parliament.

I am exceedingly sorry. He could have lived easily for the full hundred years and contributed in an ever-increasing measure to the growth of the social and other constructive work in which he was greatly interested. We deeply mourn his loss, and I am sure the House will advise me to convey our deep sense of sorrow to the members of the bereaved family.

As a mark of respect may I request the House to stand in silence for a minute?

(The Members then stood in silence for a minute).

11.03 hrs.

**BUSINESS OF THE HOUSE**

**Mr. Speaker:** When a sitting Member of the House passes away, particularly in Delhi, at the headquarters, it is usual, as a mark of respect, to adjourn the House for the day. As we have agreed to conclude this Session by the 8th of this month and there is not much outstanding work, I do not think the House will be against adjourning now and taking up all this work tomorrow, including questions.

**Several Hon. Members:** Yes.

**Mr. Speaker:** Otherwise, we will have to sit on Saturday, the 9th. I do not want to extend the House beyond the 8th.

So the House will now stand adjourned for the rest of the day and meet again at 11 A.M. tomorrow.

11.04 hrs.

(The Lok Sabha then adjourned till Eleven of the Clock on Saturday, December 2, 1961/Agrahayana 11, 1883 (Saka).  
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[Friday, December 1, 1961/Agrahayana 10, 1883 (Saka)]

## COLUMNS

## OBITUARY REFERENCE

2547-48

The Speaker made a reference to the passing away of Lala Achint Ram who was a sitting member of Lok Sabha.

Thereafter members stood in silence for a short while as mark of respect and the House adjourned for the day.

AGENDA FOR SATURDAY,  
DECEMBER 2, 1961/  
AGRAHAYANA 11, 1883  
(Saka)

Consideration of the motion re.  
Major Railway Accidents;  
and also consideration of  
the Private Members' Bills.